NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 94 of 2020

IN THE MATTER OF:

Union of India, Ministry of Corporate Affairs ... Appellant

Versus

Delhi Gymkhana Club Ltd. & Ors. ...Respondents

Present:

For Appellant: Mr. K. Nataraj, Dr. Raj Singh, Mr. Vatsal Joshi, Mr.

Sanjay Shorey, Mr. Semma Rath, Mr. Parvez Naikwadi, Mr. Shailesh Madiyal, Mr. Nagachandran Easwaran and Ms. Kusum Yadav and Mr. Sudhanshu

Prakash, Advocates

For Respondents: Mr. S. N. Mookherjee, Senior Advocate

Mr. Arun Kathpalia, Senior Advocate with

Mr. Gaurav M. Liberhan and Mr. Ash Khanna,

Advocates

Ms. Rohini Musa and Mr. Pulkit Deora, Advocates for

Respondent No. 18

WITH

Company Appeal (AT) No. 95 of 2020

IN THE MATTER OF:

Delhi Gymkhana Club Ltd. ...Appellant

Versus

Union of India, M.C.A. & Ors. ...Respondents

Present:

For Appellant: Mr. S. N. Mookherjee, Senior Advocate

Mr. Arun Kathpalia, Senior Advocate

Mr. Gaurav M. Liberhan and Mr. Ash Khanna,

Advocates

For Respondents: Mr. K. Nataraj, Dr. Raj Singh, Mr. Vatsal Joshi, Mr.

Sanjay Shorey, Mr. Semma Rath, Mr. Parvez Naikwadi, Mr. Shailesh Madiyal, Mr. Nagachandran Easwaran and Ms. Kusum Yadav and Mr. Sudhanshu

Prakash, Advocates

ORDER (Through Virtual Mode)

24.09.2020 Heard Mr. S. N. Mookherjee and Mr. Arun Kathpalia, learned Senior Advocates representing the Appellant in 'Company Appeal (AT) No. 95 of 2020' and Respondent No. 1 in 'Company Appeal (AT) No. 94 of 2020'. Their arguments are concluded.

List the appeals for hearing the arguments of 'Union of India'i.e. Appellant in 'Company Appeal (AT) No. 94 of 2020' and Respondent No. 1 in 'Company Appeal (AT) No. 95 of 2020' on **7**th **October**, **2020 at 2.00 P.M.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh] Member (Judicial)

[Dr. Ashok Kumar Mishra] Member (Technical)

/ns/gc/